

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 8 (ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016.



NAME OF THE COMPANY: Sh. Pawan Tiwari & Ors.

Vs.

M/s Ganga Sheethagarh Pvt. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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|----|--------------------------|----------|----------------|---|
| 1. | Sh. Uday Gadhani | Advocate | Representation |  |
| 2. | Sh. Tamnadhwarji Shammur | Advocate | Representation |  |

Order dated 11.11.2016

CP No. 8(ND)/2009 Sh. Pawan Tiwari & Ors. Vs. M/s

Ganga Sheethagrah Pvt. & Ors.

CA 21 and 22 of 2016 respondents (non-applicant)
requested for time to file reply. Time is extended till
29.11.2016 and also for rejoinder, if any.

List on 29.11.2016


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 11.11.2016